

a decision will be taken very soon about it.

Shri Prabhat Kar: Is it a fact that the Finance Minister met representatives of the bankers here in Delhi on the 12th and in that meeting the deposit insurance scheme was discussed and, if so, what was the reaction of the bankers?

Shrimati Tarkeshwari Sinha: It is true that they met the Finance Minister on the 12th and this scheme was discussed. The commercial bankers generally welcomed this scheme.

Shri Kadiyan: Would the hon. Minister give us an idea as to the extent of amount to be insured under the proposed scheme?

Shrimati Tarkeshwari Sinha: Everything is under consideration. The Reserve Bank is working out the details of the scheme with a view to make it possible. But everything is under consideration, and I cannot make any commitment at this stage.

Shri D. C. Sharma: May I know what is under consideration?

Shri Tyagi: Everything.

Shri D. C. Sharma: By whom is it being considered and for how long has it been under consideration so far?

Shrimati Tarkeshwari Sinha: I would like to invite the attention of the hon. Member to a previous question which was put on this subject, namely, the deposit insurance scheme. This scheme is under consideration. Naturally, if it is under consideration, it is under consideration by the Reserve Bank.

Shri Ramanathan Chettiar: May I know whether this scheme will be based on the scheme that is prevalent in the United States?

Shrimati Tarkeshwari Sinha: As I said, I cannot enter into any commitment at this stage, because the whole scheme is under examination.

Shri Goray: In view of the fact that about six banks in Maharashtra have been asked to close their business,

may I know whether this scheme, whenever it comes into being, will be made applicable to them also?

Shrimati Tarkeshwari Sinha: This scheme, if at all it comes into existence, will be made applicable to all such banks. But I do not think it can be made applicable retrospectively. I do not know exactly since the details are not yet worked out. But I do not think it can be made applicable in a retrospective manner.

Shri Prabhat Kar: May I know whether it is not a fact that it is the big bankers who opposed this scheme, in view of the fact that so far as their deposits are concerned it has caught the attraction of the depositors?

Shrimati Tarkeshwari Sinha: No, Sir, it is not a fact. As I said, generally they have welcomed it.

Shri Morarka: May I know whether the Government have ascertained the names of other countries in which this scheme is prevalent, and what is the experience of those countries?

Shrimati Tarkeshwari Sinha: Certainly, the Reserve Bank is aware of the whole question; it is examining this question actually in all its feasibility. Certainly they must have taken cognizance of all such things.

Shri P. C. Borooh: Which agency is contemplated to undertake this insurance business? Will it be given to the national corporations like the LIC or to the private banks?

Mr. Speaker: It must also be under consideration. Next question.

Pay Scales of I.P.S. Officers

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*1321. { **Shri P. C. Borooh:**
Shri Pangarkar:
Shri Ram Krishan Gupta:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 750 on the 7th December, 1960 and state:

(a) whether it is a fact that the Government of India have sent to the State Governments a proposal concern-

ing revision of pay scales of I.P.S. officers for their comments;

(b) if so, the details thereof; and

(c) the views of the State Governments received in regard thereto?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) Yes.

(b) and (c). The matter is still under the consideration of Government. A final decision is expected to be taken shortly, and this House would then be informed of the proposals.

Shri Shivananjappa: In view of the prevailing disparity of pay-scales and allowances between the IPS officers and the State police officers of similar status, may I know whether the Government will consider the question of revising the pay-scales of the IPS officers?

Shri Lal Bahadur Shastri: That is the subject matter which is under our consideration, namely, the revision of the pay-scales of the IPS officers.

Shri Ramanathan Chettiar: May I know whether the scales of pay of the IPS officers will be equated to those of the IAS officers?

Shri Lal Bahadur Shastri: No, Sir. That is not under consideration.

Shri S. M. Banerjee: In view of the fact that the Government have decided to revise the pay-scales of IPS officers, may I know whether it is also the desire of the Government to revise the pay-scales of the other policemen, including junior police officers?

Shri Lal Bahadur Shastri: In so far as subordinate officers of Central Government are concerned, their cases have been covered by the Pay Commission. It is only in the case of these superior or higher officers that we have still to consider.

Shri S. M. Banerjee: The Pay Commission has unfortunately not covered the constables, head constables and sub-inspectors because they are

attached to the various State Governments. So, may I know whether their case will also be considered along with the revision of pay-scales of the IPS officers?

Shri Lal Bahadur Shastri: As the hon. Member himself has said that they are attached to the State Governments, the State Governments will perhaps consider their case.

Shri B. K. Gaikwad: What propriety Government experienced concerning the revision of the pay-scales of the IPS officers?

Mr. Speaker: Propriety?

Shri B. K. Gaikwad: Yes; propriety.

Mr. Speaker: The demand of these people is propriety!

Shri B. K. Gaikwad: Every officer is demanding an increase in pay.

Mr. Speaker: I do not know. From time to time there is a lot said about the pay to be increased and so on. The propriety or otherwise is being enquired into. What does the hon. Minister say? Is he able to give anything more concrete?

Shri Lal Bahadur Shastri: The question is not clear.

Mr. Speaker: He asks, why should Government think of increasing or revising the scale of pay of IPS officers.

Shri B. K. Gaikwad: Only of the IPS officers and not of others.

Shri Lal Bahadur Shastri: It has not been possible to recruit very good officers for this service. There are no doubt examinations and we have found that most of the officers want to join the other services rather than to come over to the IPS. One of the reasons is that the scales of pay in the IPS are lower. Secondly, their work is also exceedingly difficult as compared to that of the administrative officers. In these circumstances it is felt that their pay-scales should be revised.

Shri Birendra Bahadur Singhji: It was reported sometime back in the

newspapers that the Government of Madhya Pradesh have already raised the scales of pay of the IPS officers. May I know whether the Government has got any information about that and, if so, what are the details about it?

Shri Lal Bahadur Shastri: I have no information on that point. As regards the IPS, it is for the Government of India to consider and prescribe the pay-scales.

Shri Tyagi: Will the proposed rise in the pay-scales of the IPS officers entail any kind of subsidy from the Central budget, or, will the whole bill be footed by the respective State Governments?

Shri Lal Bahadur Shastri: As I have said, we are in the midst of discussion, and we will be able to arrive at some decision very soon. The point that Shri Tyagi has raised may not be coming up.

Shri Tyagi: May I know whether there is any proposal to centralise this service?

Mr. Speaker: The IPS is centralised. Next question.

विश्वविद्यालयों में शिक्षा का माध्यम

*१३२२. श्री महाश्वेता : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय शिक्षा सलाहकार बोर्ड ने देश के सब विश्वविद्यालयों में शिक्षा के माध्यम के रूप में एक भाषा को अपनाने की आवश्यकता पर जोर दिया है ; और

(ख) यदि हां, तो क्या यह भी सिफारिश की गई है कि अन्तिम उद्देश्य अंग्रेजी के स्थान पर प्रादेशिक भाषाओं को अपनाना है ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली):

(क) जी, नहीं ।

(ख) जी, हां ।

(a) No, Sir.

(b) Yes, Sir.

Shri Pahadia: The hon. Minister has said 'No' in answer to part (a) of the question. If that is the answer, may I know how the use of the national language, Hindi, will be promoted and improved?

Dr. K. L. Shrivastava: It is a much wider question, and as the House is aware, this matter has been discussed repeatedly in this House several times. I have said that the definite policy of the Government is that Hindi and the regional languages should become the media of instruction. That is the general policy, and that has been accepted by the universities and the State Governments also. So far as the question of the development of Hindi is concerned, the hon. Member is aware that Government have taken various steps for the promotion of Hindi. In any case, it cannot be promoted by forcing it on people who do not want to accept it.

डा० गोविन्द बास : जहाँ तक शिक्षा के माध्यम का सवाल है, सरकार की नीति तो स्पष्ट है। मैं यह जानना चाहता हूँ कि अभी तक कितने विश्वविद्यालयों ने अपने यहाँ शिक्षा का माध्यम हिन्दी या राज्य भाषाओं को बनाया है, और यह कब तक आशा की जाती है कि इस के लिये पूरा साहित्य तैयार हो जायगा जिस से सरकार की जो नीति है कि हमारी भाषायें शिक्षा का माध्यम बनाई जायें, उस को सब विश्वविद्यालयों स्वीकार कर सकें ?

डा० का० ला० श्रीमाली : जो इन्फार्मेशन भगस्त सन् १९६० तक मेरे पास थाई है वह यह है कि किसी न किसी स्टेज पर जिन यूनीवर्सिटीज ने माध्यम बदला है अंग्रेजी से या तो हिन्दी या प्रांतीय भाषा के इस प्रकार हैं :

आगरा, अलीगढ़, इलाहाबाद, आन्ध्र प्रदेश, बनारस, बरोडा, बिहार, दिल्ली,